

**GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1355  
ANSWERED ON 11/02/2025**

**FAMILIES UNDER PMAY-G IN TELANGANA  
1355. SHRI RAMASAHAYAM RAGHURAM REDDY:**

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the details of houses sanctioned and constructed under Pradhan Mantri Awas Yojana Gramin (PMAY-G) in Telangana;**
- (b) the details of funds allocated under PMAY-G for Telangana during the last three years; and**
- (c) the total number of families covered under this scheme in the State, district-wise?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) to (c): The State of Telangana had been allocated a target of 70,674 houses for the financial years 2016-17 and 2017-18 under Pradhan Mantri Awas Yojana Gramin (PMAY-G) and an amount of Rs. 190.79 crores were also released as 1st installment of Central Share against the targets of FY 2016-17 for implementation of the scheme. However, the State of Telangana did not implement the PMAY-G Scheme and refunded the amount of Rs. 190.79 crores to the Government of India. Hence, no funds have been allocated under PMAY-G for Telangana during the last three years. Also, the state had not conducted the Awas + 2018 survey during January 2018 to March 2019 and hence eligible households under PMAY-G in the State could not be identified. Thus, no targets could be allocated to the State during the current FY 2024-25.**

**However, Government of Telangana has communicated its willingness to implement PMAY-G in the State during the FY 2024-25. At present the Ministry is facilitating the State in the conduct of Awas + 2024 survey for identification of eligible rural households using face based authentication in the State.**

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